Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MEGA PROCESS TECHNOLOGY PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2025; List of Stakeholders as on Date: 02-12-2025; Name of IP: DIPTI AMIT THITE; Process Number: 1; Last 5 digitof registration number: 13629

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	10877948	3	9651216		1226732		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	12696800	1	12696800				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	23574748	4	22348016		1226732		